

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 35 of 2014 &
IA no. 55 of 2014**

Dated : 28th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
M/s. Everest Power Pvt. Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): : Mr. Varun Pathak
Mr. Ravi Prakash for PTC
Ms. Shikha Ohri
Ms. Ruth Elwin**

**Appeal No. 30 of 2014 &
IA No. 46 of 2014 & I.A.No. 47 of 2014**

**M/s Everest Power Pvt. Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Tarun Johri
Counsel for the Respondent(s): : Mr. Varun Pathak
Mr. Ravi Prakash for PTC
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Shikha Ohri
Ms. Ruth Elwin**

ORDER

We have heard Mr. Anand K. Ganesan, the learned counsel for the Appellant in Appeal no. 35 of 2014.

Post the matter for further hearing on **07.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt